

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3431
ANSWERED ON:12.12.2014
IMPLEMENTATION OF BIMA YOJANA
Ray Shri Bishnu Pada

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether any action has been taken on the issue of implementation of Anganwadi Karyakarti a Beema Yojana / LIC Janashree Bima Yojana and other monetary benefits in Andaman and Nicobar Islands at par with other State / UT in the country;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI)

(a) to (c) The Government launched the Anganwadi Karyakartri Bima Yojana (AKBY) w.e.f 1.4.2004 in association with the Life Insurance Corporation of India (LIC) as a welfare measure for the benefit of Anganwadi Workers and Helpers. The Scheme is operated through the Social Security Group Scheme of LIC.

Presently, all Anganwadi Workers and Anganwadi Helpers including those in Andaman and Nicobar Islands are covered for the benefits available under the AKBY. Government of India has paid the premium amount to LIC for coverage of all beneficiaries under AKBY for the year 2014-15 across the country. As informed by the UT of Andaman and Nicobar Administration, the Anganwadi Workers and Helpers under ICDS in the UT have been registered with the LIC of India Branch at Port Blair under the Anganwadi Karyakartri Bima Yojana and was allotted with the Master Policy No. 211244 dated 01.07.2005. 1399 Anganwadi Workers / Helpers are covered under AKBY in Andaman & Nicobar Island for the year 2014-15.

As regards Janashree Bima Yojana, LIC has reported that this scheme has been merged with Aam Admi Bima Yojana (AABY) and the new scheme has come into effect from 01.01.2013. In Andaman and Nicobar Island 262 lives were covered under AABY in 2013-14.

The UT has introduced National Pension System (NPS) under Swavalamban for Anganwadi Workers during the current financial year. The Vijaya Bank is the aggregator and they are in the process of issuing accounts in favour of all Anganwadi Workers and Helpers where they are required to contribute Rs. 300/- and Rs. 150/- per month respectively with a matching grant of Rs. 1000/- per annum to be deposited in the beneficiaries accounts by the Government.

Under the ICDS Scheme, the Anganwadi Workers, Helpers and Anganwadi Workers of mini-Anganwadi Centres across the country including Andaman and Nicobar Islands are paid a monthly honoraria to the tune of Rs.3000/-, Rs.1500/- and Rs. 2250/- respectively. In addition, UT of Andaman and Nicobar Island also pays additional honorarium @ Rs. 2000/- per month to Anganwadi Workers and @ Rs. 1500/- per month to helpers.